POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

JATIA FINANCE LIMITED (JFL)

Regd. Office: 401, Arcadia Building, 195, NCPA Marg, Nariman Point, Mumbai 400 021
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The following announcement is made by Fedex Securities Ltd., Managers to the Offer, in compliance with SEBI (Substantial Acquisition of Shares and Takeover Regulations) 1997 and subsequent amendments thereto, furnishing the details subsequent to the Public Announcement (PA) made on Saturday, November 3, 2007 & Corrigendum to PA made on Tuesday, March 4, 2008 and closure of Open Offer to the Shareholders of JFL.

1	Name of the Target Company	Jatia Finance Limited			
2	Name of the Acquirers, including PACs, if any	**Main Acquirers** Shri. Anil Raika, Smt. Ambika Raika, Shri. Mahesh Saraf and Smt. Sarita Saraf **PACs** None			
3	Name of the Manager to the Offer	Fedex Securities Ltd.			
4	Name of the Registrar to the Offer	Purva Share Registry (India) Pvt. Ltd			
5	Date of Opening of the Offer	Wednesday, March 12, 2008			
6	Date of Closure of the Offer	Monday, March 31, 2008			
7	**Details of Acquisition**	**Proposed in Letter of Offer**		**Actuals**	
a	**Offer Price** Fully paid up Partly Paid Up	Rs.5/- No partly paid Shares		Rs. 5/-	
b	Shareholding of Acquirers prior to Public Announcement (PA)	0 (0%)		0 (0%)	
c	Shares acquired through Share Purchase Agreement , if any	34, 99,980 (69.99%)		34, 99,980 (69.99%)	
d	Shares acquired in the Open Offer	10, 00,120 (20%)		1, 16,000 (2.32%)	
e	Size of open Offer (No of Shares X Offer price)	Rs. 50,00,600/-		Rs. 5,80,000/-	
f	Shares if any acquired after PA but 7 working days prior to closure of Offer			NIL	
	Price of the Shares acquired			N A	
	No. of Shares acquired			N A	
	% of Shares acquired			N A	
g	Post Offer Shareholding of Acquirers (There are no PACs)	45, 00,100 (89.99%)		36, 15,980 (72.31%)	
h	**Pre and Post offer Shareholding of Public**	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	Fully paid Shares	15,00,620 (30.01 %)	5,00,500 (10.01%)	15,00,620 (30.01 %)	13,84,620 (27.69 %)
8.	Date of despatch of consideration and delay if any.	Friday, April 04, 2008. No delay in despatch. No interest is due and payable on account of delay in dispatch			
9	Position of Escrow Account	The amount held in Escrow Account, to the extent of Rs. 6, 00,000/- transferred to Special Account on April 2, 2008 towards payment of consideration. The entire balance Rs. 6, 51,000/- along with interest accrued retained in new Escrow Account with lien in favor of Manager to the Offer, which will be released shortly.			
10	Status of Investor complaints	No complaint from any Shareholder of JFL.			

The Acquirers accept full responsibility for the information contained in this Public Announcement.

ISSUED BY MANAGER TO THE OFFER

FEDEX SECURITIES LIMITED

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Adj. Western Express Highway, Vile Parle (East), Mumbai 400 057
Tel. Nos. (022) 26136460/61, Fax No. (022) 2618 6966
Contact Person : Shri. R. Ramakrishnan

on behalf of the
Acquirers
Shri. Anil Raika, Smt. Ambika Raika
Shri. Mahesh Saraf & Smt. Sarita Saraf

Place : Mumbai
Date : April 4, 2008